

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 107
IB-584/ND/2022
New IA-5643/2022

IN THE MATTER OF:

**Mrs. Jagpreet Kaur Gulati (Personal
Guarantor to CD, M/s Comex Infratech
Pvt. Ltd.)**

... **Applicant/Petitioner**

Under Section: 94(1) of IBC, 2016

Order delivered on 18.11.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the RP

**: Mr. Pradeep Kumar Kaushik, Adv, Mr. Nikhil
Verma along with Mrs. Santosh Goel**

ORDER

IA-5643/2022: An application filed by the RP seeking exclusion and extension of time for submitting a report under Section 99 of IBC, 2016. On perusal of the record, we find that the RP was appointed in this matter vide order dated 19.10.2022. Ld. Counsel appearing for the Applicant submitted that the authorities to whom he has contacted for preparation of the report have sought time.

In the light of the submissions made by the RP, we allow RP 10 days' time to file its report. Let the report be uploaded on the DMS 28.11.2022 positively. No further extension shall be granted.

With this, the present IA stands disposed of.


**(L.N. GUPTA)
MEMBER (T)**


**(BACHU VENKAT BALARAM DAS)
MEMBER (J)**